

**COURT-I**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 38 of 2013**

**Dated : 9<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Steel Furnace Association of India ... Appellant(s)**  
**Versus**  
**Punjab State Electricity Regulatory**  
**Commission & Anr. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sanjay Sen, SR. Adv.**  
**Ms. Shikha Ohri**  
**Ms. Ruth Elwin**

**Counsel for the Respondent(s): Mr. Sakesh Kumar for R.1**  
**Mr. Anand K. Ganesan**  
**Ms. Swapna Seshadri for R.2**

**ORDER**

The learned counsel for the Appellant already filed his Written Submissions.

The learned counsel for the Respondent No.1 is filing Written Submissions today after serving copy on the other side.

The learned counsel for the Respondent submits that he will be filing his Written Submissions on 12.05.2014.

Post the matter for Reporting Compliance on **12.05.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

ts/js